

Defective Case Register from 2025-05-03 to 2025-05-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/18393/2025	KAPILA CHARAN NAYAK	2025-05-03	1. Court Fee Rs.1050/ payable not paid court fee payable not correctly furnished
2	D-MACA/18409/2025	ADAM ALI KHAN	2025-05-03	further SR after filling of c copy
3	D-ABLAPL/13205/2025	RAJKISHORE SWAIN	2025-05-03	1.Paragraphs mentioned in the petition not correctly mentioned in the Affidavit.
4	D-WP(C)/18262/2025	SHARMISTHA SAMAL	2025-05-03	1.Page mark not correctly mentioned in index.
5	D-WP(C)/17820/2025	PRAKASH KUMAR JENA	2025-05-03	1.Petition not correctly addressed to Honorable Court 2. Page no 37 and 38 not neat and legible.
6	D-CONTC/15530/2025	ADV.	2025-05-03	As per index in annex.2 receipt not found.
7	D-WP(C)/18232/2025	MANOJ PANIGRAHI	2025-05-03	Occupation of the deponent not correctly furnished in the affidavit.
8	D-ABLAPL/13196/2025	DIPAK KUMAR SAHOO	2025-05-03	3-AUTHENTICATION FEE IS DEFICIENT. 1.Authentication fee not paid
9	D-FAO/18106/2025	ASHWINI KUMAR DAS	2025-05-03	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-WP(C)/17642/2025	AVIJIT PATNAIK	2025-05-03	All the Annexures are not attested.
11	D-ABLAPL/13362/2025	SATYA NARAYAN MISHRA 4	2025-05-03	1. Page marking is not done in the application
12	D-ABLAPL/13199/2025	AMITAV TRIPATHY	2025-05-03	1.Synopsis and Date Chart in one page. 2. page marking in the Affidavit is not proper.
13	D-WP(C)/17906/2025	SAMEER KUMAR DAS	2025-05-03	Sl. no. 5and 6 not properly reflected in para -5.
14	D-ABLAPL/13364/2025	AMIT BISWAL	2025-05-03	1-COURT FEE IS DEFICIENT. 1. Undertaking regarding English Translation of Odia documents not filled. 2. Court fee Rs 6/- for the application to be paid 3..Name Of The Filing Advocate Not In Capital Letters In The application
15	D-WP(C)/17793/2025	JAGAJIBAN PRADHAN	2025-05-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-WP(C)/15494/2025	AMARESH DAS	2025-05-03	1. Address and dept. of the op. no.1 not mentioned in cause title.
17	D-FAO/16516/2025	GIRIJA PRASAD DUTTA	2025-05-03	1. Period of Delay 61 days
18	D-WP(C)/17827/2025	PRAKASH KUMAR JENA	2025-05-03	1.Petition not correctly addressed to Honorable Court 2. Declaration paragraphs wrongly marked.

19	D-CMP/17823/2025	SANGITA MOHANTY	2025-05-03	3-AUTHENTICATION FEE IS DEFICIENT. Necessary correction be made after conversion
20	D-WP(C)/17848/2025	PRAKASH KUMAR JENA	2025-05-03	1.Petition not correctly addressed to Honorable Court 2.Declaration Paragraphs stated as 01 to 05 marked wrongly.
21	D-ABLAPL/13449/2025	ALOK KUMAR MOHAPATRA	2025-05-03	1. page no 13 not legible .
22	D-ABLAPL/13447/2025	SAPAN KUMAR LENKA	2025-05-03	1.H.C.B.A. Fee of Rs 50 /- not paid in V.nama.2 .Signature of op no 1 in V.nama does not tally with cause title
23	D-ABLAPL/13436/2025	SANGRAM KESHARI ROUT	2025-05-03	1. pages 11 12 not properly readable.
24	D-ABLAPL/13368/2025	PRAVASH CHANDRA JENA	2025-05-03	1. Name of the police station mentioned wrong in the cause title page of the application.
25	D-ABLAPL/13039/2025	NIRANJAN MAHARANA	2025-05-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Mobile phone no. of all the signing advocate not indicated in the vakalatnama.2- Subject code incorrectly furnished in petition.3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
26	D-CMP/12857/2025	SITANSU KUMAR DEY	2025-05-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Addresses of opp. parties 2 3 6 and 7 not furnished in c .m .p .
27	D-WP(C)/16955/2025	PRASANTA KUMAR DAS	2025-05-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.Paragraph not correctly mentioned in the affidavit.Item no 4 nomenclature not correctly furnished in the Affidavit.Name of the Adv not mentioned capital letter in the v.nama.
28	D-CMP/17841/2025	ABHAS MOHANTY	2025-05-03	Page-29 not available
29	D-WP(C)/16986/2025	NIRANJAN LENKA	2025-05-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 26 NOT LEGIBLE.
30	D-WP(C)/16991/2025	SOMANATH NANDA	2025-05-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 22 TO 24 NOT LEGIBLE.
31	D-WP(C)/16849/2025	SURYAKANTA DASH	2025-05-03	Serial No 2 averments taken in affidavit as Husbands Name is wrong.

32	D-WP(C)/17778/2025	PRANAYA KISHORE HARICHANDAN	2025-05-03	The date of Order under annexure 1 and 2 not tally in averments, prayer, Index as well as Book mark index.
33	D-WP(C)/16852/2025	SHASHI BHUSAN JENA	2025-05-03	Annexure 1 and 2 series not neat and legible
34	D- ABLAPL/13473/2025	DEBI PRASAD RAYCHAUDHURY	2025-05-03	1In Affidavit occupation not furnished.2 Declaration not proper.3.Page no 11 not legible.
35	D-WP(C)/17073/2025	NITYABRATA BEHURIA	2025-05-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 23 not neat.
36	D- ABLAPL/13468/2025	DEBI PRASAD RAYCHAUDHURY	2025-05-03	.In Affidavit occupation not furnished.2Declaration not proper.
37	D-WP(C)/17781/2025	PRANAYA KISHORE HARICHANDAN	2025-05-03	Copy be served on union govt for op -1
38	D- BLAPL/11934/2025	SWARAJ PATEL	2025-05-03	1. As per standing order no. 03 dated 09.07.2024,details of the informant at para-1 be redacted in the petition.Put up for further S.R.
39	D-CRLA/13406/2025	ANITA SAHOO	2025-05-03	Put up for S .R after filing of c.copy of impugned order .
40	D-CRLA/13119/2025	DIBYAJYOTI SAHOO	2025-05-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D- BLAPL/13389/2025	BAISHNAB CHARAN PATRA	2025-05-03	Date of c.copy of char-sheet vide annex-2 not tally with Index.
42	D-WP(C)/16853/2025	RAGHUNATH DASMOHAPATRA	2025-05-03	1.Annexure -4 not neat and legible. 2. Fathers name or Husbands name is not tally with cause title as well as affidavit
43	D- BLAPL/13454/2025	SUSMITA PATTNAIK	2025-05-03	1. Year of p.s. case and G.R. case not tally with rej. order. 2. Year of P.S. Case not correct in rej. order.
44	D-WP(C)/17065/2025	DILLIP KUMAR SAHU	2025-05-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. AB not mentioned in index.Page marking not correct in petition and index. Put up for SR after proper marking.
45	D- BLAPL/13412/2025	SURYAKANTA DWIBEDI	2025-05-03	JAILOR NOT STAMPED THE SIGNATURE OF PETITIONER IN V.NAMA.
46	D- BLAPL/13094/2025	BISWAJIT NAYAK	2025-05-03	1. As per rejection order under Annexure-3, the name of the Lower Court not mentioned in the cause title.2. As per cause title and Synopsis,S.T.Case No. not mentioned in the rejection order.
47	D- BLAPL/13439/2025	SURESH KUMAR JENA	2025-05-03	Annexure-2 not correctly reflected in para-6.
48	D-WP(C)/16956/2025	HARIPAD MOHANTY	2025-05-03	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 20 ,25 not neat.Page 64 and 65 not found.Page marking not correctly mentioned in the Index.
49	D-FAO/16635/2025	PRASANTA KUMAR MAHALI	2025-05-03	1.Period of Delay 65 days
50	D-WP(C)/17646/2025	AVIJIT PATNAIK	2025-05-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the husband of the petitioner not furnished in the cause title and affidavit.
51	D-ABLAPL/13191/2025	IPSIT AUROBINDO ACHARYA	2025-05-03	1.The name of the Advocate does not tally with the name ,E.No. and phone No. of the Advocate mentioned in Index and Date Chart.
52	D-BLAPL/13400/2025	SAROJ KUMAR MISHRA	2025-05-03	Age of the petitioner not tally with Rejection order and cause title.
53	D-MATA/18189/2025	SAMARENDRA BAHADUR	2025-05-03	1.Period of Delay 17 days
54	D-WP(C)/17904/2025	MANOJ KUMAR MOHANTY (2)	2025-05-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 13 not neat.Vernacular certificates not mentioned Affidavit and also I.A
55	D-CRLMC/12294/2025	SUBASH CHANDRA MOHANTY	2025-05-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. M.C. number not correctly furnished in synopsis.
56	D-WP(C)/16974/2025	PRONOY MOHANTY	2025-05-03	Date of copy of the amicable family statement not tally with Index.
57	D-CRLMC/12558/2025	ANJAN KUMAR JENA	2025-05-03	1. As per mentioned in Index FIR copy not filed.
58	D-WA/17496/2025	SAMEER KUMAR DAS	2025-05-03	1. Period of Delay 09 days delay . 2.Annexure-3 Page No.27 date of judgment not tally with Index.
59	D-CRLMC/12666/2025	KIRTAN DANG	2025-05-03	1. Age of the petitioner not furnished in affidavit
60	D-WP(C)/16960/2025	DILLIP KUMAR RAY	2025-05-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Nomenclature Item no-4 in the affidavit not correctly mentioned.
61	D-MACA/18049/2025	DEBASISH PATNAIK	2025-05-03	1.Period of Delay 157 days 2. Court Fee Rs.10000/ payable paid Rs.12/ rest amount to be paid
62	D-WP(C)/16970/2025	CHITTA RANJAN PATTNAIK	2025-05-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Occupation not mentioned in the affidavit. Page 16 not neat.
63	D-CRLA/11067/2025	NIRANJAN PANDA	2025-05-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-MACA/18141/2025	DAYANIDHI MISHRA	2025-05-03	1.Period of Delay 11 days 2.statutory deposit made 3- further SR after furnishing valuation of present appeal and payable of court fee
65	D-WP(C)/16984/2025	GUNAKAR MISHRA	2025-05-03	1-COURT FEE IS DEFICIENT. D.Fee of Rs.6/- not paid. Page 10 not partial neat. Date not mentioned in the v.nama.
66	D-WP(C)/18278/2025	SHARMISTHA SAMAL	2025-05-03	1. No signature of the advocate in Index and affidavit and declaration at page no.10.
67	D-WP(C)/18304/2025	GOPINATH MISHRA	2025-05-03	Age of OP No 5 to 9 not furnished in cause title.
68	D-WP(C)/17063/2025	KAMALAKANTA MOHANTA	2025-05-03	14-NOT PROPERLY INDEXED. Index not properly page marked.
69	D-CRLA/12086/2025	BIKASH CHANDRA PARIJA	2025-05-03	1. Court Fee Rs .6/ not paid
70	D-WP(C)/18240/2025	JAYDEEP PAL	2025-05-03	Notification dated 04.03.2009 mentioned in the Index and book marked Index, para-6 of the petition does not tally with the under Annex-3.
71	D-CMP/18135/2025	SANTOSH KUMAR BEHERA	2025-05-03	Synopsis and Date chart not accompanied with the Writ.2.Petitioner-1 in court below not made Party.3.Status of the Parties not mentioned.4.The discrepancy in the name of O.P-1(a)be reconciled.5.Pages-88 to 90 reversely marked be corrected
72	D-MACA/18209/2025	SURAJ MOHANTY	2025-05-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Authentication fee due on the Copy of Trial Court Judgement Rs.2/ not paid
73	D-WP(C)/15613/2025	ULLASH CHANDRA MOHANTY	2025-05-03	Annexure-1 Page No.10 date of order not tally with Index
74	D-ABLAPL/13451/2025	ALOK KUMAR MOHAPATRA	2025-05-03	1.page no 13 not readable.
75	D-CRLMC/12123/2025	MANASI MOHAPATRA	2025-05-03	1. Provision of law not correctly furnished. 2. I.A. petition not paginated.
76	D-CRLREV/12506/2025	BISWAJIT NAYAK	2025-05-03	Certificate of good ground not furnished
77	D-CRLMC/12075/2025	AMITAV TRIPATHY	2025-05-03	1.C.copy of Annex-1 not filed.
78	D-CRLMC/12140/2025	JULU KHANSAMA	2025-05-03	1. Date of order not correctly furnished in cause title.
79	D-CRLA/13115/2025	BISWAJIT NAYAK	2025-05-03	Vernacular certificate not furnished in both the I .As
80	D-ABLAPL/13374/2025	AJAYA KUMAR PRADHAN	2025-05-03	1. Signature of the deponent does not match with the Cause title 2..Name Of The Filing

				Advocate Not In Capital Letters In The application
81	D-CRLA/13116/2025	BISWAJIT NAYAK	2025-05-03	Vernacular certificate not furnished in both the I .As
82	D-WA/17017/2025	AFRAAZ SUHAIL	2025-05-03	1. Period of Delay 04 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
83	D-CRLA/13114/2025	LAMBODAR ACHARI	2025-05-03	Occupation of deponent not furnished in appeal and I .A .P .S case no . not correctly furnished in para -1 of I. A -1222/2025 .
84	D-WP(C)/17920/2025	MANASI MOHAPATRA	2025-05-03	1. Nomenclature not furnished in V.Nama. 2..Subject Code incorrectly Mentioned
85	D-WP(C)/17942/2025	JATINDRA KUMAR MOHAPATRA	2025-05-03	Resp no 1 address not mentioned
86	D-MACA/18299/2025	SURENDRA NATH KAR	2025-05-03	1.vernacular certificate not furnished 2.valuation and court fee payable not furnished
87	D-WP(C)/17816/2025	PRAKASH KUMAR JENA	2025-05-03	1.Petition not correctly addressed to Honorable Court 2. Age of the petitioner not tally in cause title as well as affidavit .
88	D-ABLAPL/13047/2025	MANOJ KUMAR JENA	2025-05-03	Name of the Informant and name of the parent may be deleted in the petition.
89	D-ABLAPL/11349/2025	KRISHNA CHANDRA TRIPATHY	2025-05-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per Index, Annexure-1 not described in the petition.2. Occupation and Age of the deponent on affidavit not furnished
90	D-ABLAPL/13397/2025	GOKHA BEHERA	2025-05-03	Page no-8 not partial neat.Name of the Adv not mentioned capital letter in the v.nama.
91	D-ABLAPL/13493/2025	RAMESH CHANDRA SWAIN	2025-05-03	1. This case relates to sexual Offence. The name of the Victim,Parent and address to be deleted from the application copy as per Standing order no 3/24 and put up for S.R. thereafter
92	D-CONTC/15692/2025	ADV.	2025-05-03	Synopsis and date chart not mentioned in the Index.Copy of WP(C) 17067/23 not filed.Copy of postal Receipt not legible
93	D-ABLAPL/13325/2025	BIKRAM CHANDRA GHADEI	2025-05-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not legible.
94	D-WP(C)/17570/2025	TARINEE PRASAD TRIPATHY	2025-05-03	Annexure -2 and 3 are not neat and legible

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 03-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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